

OPEN COURT  
CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH  
ALLAHABAD

DATED: The 19th Day of December 1997

CORAM : Hon'ble Mr. S.Dayal, A.M.

O.A. No. 1805 of 1995-

Smt. Asha Devi aged about 30 years wife of Laxman, working as Safaiwali at Railway Hospital, Central Railway, Jhansi, resident of Out-house of Rani Laxmi Bai Bal Mandir, Junior Institute, Jhansi.

.... Applicant  
C/A Shri H.P.Chakravorti, Adv.

Versus

1. Union of India, through the General Manager, Central Railway, Bombay VT.
2. The Divisional Railway Manager, Central Railway, Jhansi.
3. The Divisional Medical Officer (Health) at Chief Medical Superintendent, Central Railway, Hospital, Jhansi.

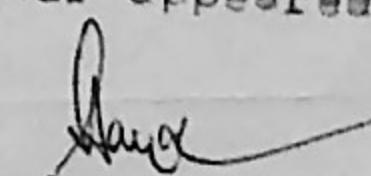
C/R Shri Prashant Mathur, Adv. .... Respondents

ORDER  
BY HON'BLE MR. S.DAYAL, A.M.-

Shri A.K.Dave counsel for the Applicant  
None for the respondents.

Misc.Application No. 783/1995 has been listed for orders today. The applicant makes a prayer that the O.A. may be dismissed as infructuous as the applicant had taken possession Quarter No.RB-1 with effect from 3.1.94 and has given a letter through the Chief Medical Inspector to withdraw her case. The prayer made in the Misc.Application is granted and the case stands dismissed as withdrawn. Later Shri Prashant Mathur appeared for the respondent.

Ge

  
MEMBER (A)

OF. 1805/93.

on  
Pet. 783/95 is  
pending. CA file  
2A not filed.  
Rebuked.

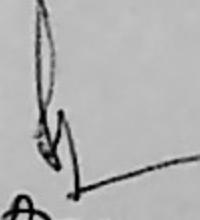
W  
18-12

19.12.97.

Hon. Mr. S. Dayal, Adv.

Shri A-K. Dave Counsel for the  
applicant. Shri P. Mather Counsel  
for the Respondents.

Heard. Judgment dictated  
separately.

  
Am.